

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

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**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 9.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	56
COMPANY PETITION/APPLICATION NO.	CA(CAA)/56/230/HDB?2017
NAME OF THE COMPANY	EFSL Comtrade Ltd
NAME OF THE PETITIONER(S)	EFSL Comtrade Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. RAVINDRA	Advocate	ravikanthlaw@gmail.com	Ravindra

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.A.Ravindra, learned counsel for the petitioner.

Orders reserved.



Member (Technical)



Member (Judicial)